

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

25. IA 2431/2024 In C.P. (IB)/857(MB)2023

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 19.06.2024**

NAME OF THE PARTIES: - Alok Infrastructure Limited

V/s

Star Buildcon

IN THE MATTER OF

**Star Buildcon Through Its Partner Sajid
Salim Saiyed**

V/s

Alok Infrastructure Limited

Section: 60(5) U/s 9 of Insolvency and Bankruptcy Code, 2016

ORDER

IA.No.2431/2024: - Adv. Atul Sharma a/w. Adv. Aditi Sharma appeared for the Operational Creditor/Respondent through VC. Sr. Adv. Mr. Gaurav Joshi, Adv. Ankit Lohia, a/w Adv. Mridul Yadav, Adv. Kewal Buddhdev appeared for the Corporate Debtor. List this matter on **26.07.2024**.

Sd/-

ANIL RAJ CHELLAN
Member (Technical)

JAGDISH

Sd/-

KULDIP KUMAR KAREER
Member (Judicial)